HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

WP(C) No. 908/2020 CM No. 2193/2020

Dalbir SinghPetitioner (s)

Through: - Mr. Bhanu Partap, Advocate (on Video Call from residence in Jammu)

V/s

Union Territory of Jammu & Kashmir and others

....Respondent(s)

Through:- Mr. Raman Sharma, AAG (on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER

Mr. Bhanu Partap, learned counsel seeks an adjournment on the ground that Mr. B. S. Salathia, learned senior counsel is unwell.

Adjourned.

List on 01.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 11.05.2020 (Muneesh)